

extension of the existing service, Baghdad—Delhi, to Bangkok and Kuala Lumpur with Boeing-727 aircraft with effect from 1st April 1976 the aircraft to be replaced by Boeing-747 with effect from 5th July, 1976.

(b) Government are considering sending a Civil Aviation Delegation to Iraq for discussions on these matters

Payment of Extra Salary to the Staff in Income Tax and other Departments

*97. SHRI ERASMO DE SEQUEIRA: Will the Minister of FINANCE be pleased to state:

(a) whether sanction has been issued for payment of one month's basic pay for the meritorious work done by the staff of income tax and other departments under the Ministry of Finance;

(b) the categories of such staff in each department which will be benefited; and

(c) whether any minimum provisions of qualification has been specified?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). Orders have been passed sanctioning one month's basic pay for meritorious work to all the staff of Income tax and other Revenue Departments, including the staff working in the Revenue Wing of the Ministry of Finance.

(c) In the Income tax Department, the reward will be admissible to the staff who were on duty during the period from 1.10.75 to 31.12.75, conforming broadly to the period of Voluntary Disclosure Scheme. In the Customs, Central Excise and Narcotics Departments, the reward will be admissible to persons who were on actual duty for a period of at least ten months during the period 17th September 1974,

when Preventive Detention of Smugglers was started, to 31st January 1976. The reward is not admissible to staff who were under suspension or who were given notices of retirement.

Payment of Dearness Allowance to Central Government Employees

*99. SHRI S. M. BANERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether sixth instalment of Dearness Allowance has been paid to the Central Government employees; and

(b) if not, when this is likely to be paid?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) and (b): The Consumer Price Index figures have come down sharply in recent months and, according to latest available indications, not only the monthly indices for November, 1975, December, 1975 and January 1976, but also the 12-monthly average has gone down below the 320 mark. The matter will have to be considered in this context. The Government will consult the representatives of the employees before taking a final decision.

Credit from World Bank

*100 SHRI P. GANGADEB: Will the Minister of FINANCE be pleased to state:

(a) whether any negotiations have recently been held with World Bank for credit to India;

(b) if so, the broad features thereof; and

(c) total number of credits, World Bank has extended to India so far during the current financial year?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) and (b). An agreement has been signed on